

THE NATIONAL COMPANY LAW TRIBUNAL, MUMBAI DIVISION – II,  
MUMBAI

C.P. (IB)-555/(MB/2018)

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)  
SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **04.09.2018**

NAME OF THE PARTIES: Nina Waterproofing Systems Pvt. Ltd.

**v/s.**

S K M Rea Infra Ltd.

SECTION 9 OF INSOLVENCY & BANKRUPTCY CODE, 2016

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**Order**

17. C.P. (IB)-555/(MB/2018)

Both sides present and represent that they have entered in to consent terms and filed the same. The consent terms has been taken on record. At the request of the counsel of the petitioner and on seeing the consent terms, petition is dismissed as not pressed.

SD/-

V. NALLASENAPATHY  
Member (Technical)

/PS/

SD/-

BHASKARA PANTULA MOHAN  
Member (Judicial)